

आयकर अपीलीय अधिकरण, विशाखापटणम पीठ में
IN THE INCOME TAX APPELLATE TRIBUNAL
VISAKHAPATNAM BENCH, VISAKHAPATNAM

BEFORE

SHRI K.NARASIMHA CHARY, JUDICIAL MEMBER
&
SHRI BALAKRISHNAN S, ACCOUNTANT MEMBER

आ.अपी.सं / ITA No.143/Viz/2024
(निर्धारण वर्ष / Assessment Year: 2017-18)

Rajeswari Devi Pallapolu Vs. Income Tax Officer
Vijayawada Ward-1(2)
[PAN : CFFPK8468E] Vijayawada

अपीलार्थी / Appellant प्रत्यर्थी / Respondent

निर्धारिती द्वारा/Assessee by: Shri M.V.Prasad, AR
राजस्व द्वारा/Revenue by: Dr.Aparna Villuri, DR

सुनवाई की तारीख/Date of hearing: 09/12/2024
घोषणा की तारीख/Pronouncement on: 09/12/2024

आदेश / ORDER

PER K. NARASIMHA CHARY, J.M:

Aggrieved by the order dated 06/02/2024 passed by the learned Commissioner of Income Tax (Appeals), (“learned CIT(A)”), in the case of Rajeswari Devi Pallapolu (“the assessee”) for the assessment year 2017-18, assessee preferred this appeal.

2. At the outset, Ld.AR submitted before us that the assessee desires to withdraw his appeal as he has opted to avail ‘Vivad Se Viswas’ scheme and accordingly, the assessee has filed Form No.1. It was therefore, pleaded that the appeal of the assessee may be allowed to be withdrawn.

3. The Ld. DR conceded to the request of the Ld.AR.

4. Having heard both the parties, we are inclined to allow the appeal of the assessee to be withdrawn yielding to the prayer of the Ld.AR and accordingly, hereby dismiss the appeal as withdrawn. However, we also make it clear that, if the assessee's case is not accepted in the Vivad Se Viswas scheme by the Revenue for whatsoever may be the reason, then the assessee shall be at liberty to file a Miscellaneous Petition before the Tribunal within the time limit prescribed under the Act to reinstate the appeal. It is ordered accordingly.

5. In the result, the appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on this 9th day of December, 2024.

Sd/-
(BALAKRISHNAN S.)
ACCOUNTANT MEMBER

Sd/-
(K. NARASIMHA CHARY)
JUDICIAL MEMBER

Hyderabad,
Dated: 09 /12/2024
L.Rama, SPS

Copy forwarded to:

1. Shri Rajeswari Devi Pallapolu, D.No.76-8-4/2, CRambay Road, Bhavanipuram, Vijayawada
2. The Income Tax Officer, Ward-1(2), Vijayawada
3. The Pr.CIT, Visakhapatnam
4. The DR, ITAT, Visakhapatnam
5. GUARD File

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ASSISTANT REGISTRAR
ITAT, HYDERABAD